### GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO. 427

TO BE ANSWERED ON THE 30th NOVEMBER, 2021/AGRAHAYANA 9,1943 (SAKA)

**CASTE-BASED CENSUS** 

### 427. SHRIMATI KANIMOZHI KARUNANIDHI: SHRI MALOOK NAGAR:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has considered conducting a caste-based census in 2021-22;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government has formulated any scheme/policy for caste-based census in various States including Uttar Pradesh;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) the number of caste communities identified across the country, State-wise; and
- (f) whether the Government proposes to include more castes/communities in the Scheduled Castes category, if so, the details thereof?

#### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (f): The castes and tribes which are specifically notified as Scheduled Castes (SCs) and Scheduled Tribes (STs) as per the Constitution (Scheduled Castes) Order 1950 and the Constitution (Scheduled Tribes) Order, 1950, as

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amended from time to time, are enumerated in decadal Census. The Government of India has not enumerated caste wise population other than SCs and STs in Census since independence. The Census Schedule is designed in consultation with various stakeholders including Central Ministries. The intent of the Government for conducting Census 2021 was notified in the Gazette of India on 28th March, 2019. However, due to outbreak of Covid-19, the Census activities have been postponed.

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